

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).27093/2014

STATE OF U.P. AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

Date : 27-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Abhish Kumar, AOR (N.P.)

For Respondent(s) M/S. Manoj Swarup And Co., AOR (N.P.)

The Court made the following
O R D E R

None present on behalf of the petitioner.

Despite order dated 6.10.2017 of the Judge in Chambers, no steps have been taken to bring on record the legal representatives of deceased respondent No.2.

The Special Leave petition is, accordingly, dismissed for non-prosecution qua respondent No. 2.

(B. PARVATHI)
COURT MASTER

(MADHU NARULA)
BRANCH OFFICER